

National Company Law Tribunal

Allahabad Bench

CP NO. 49/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: Moradabad Club Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

CP No. 49/ND/2014

The cases is fixed for pronouncement of order in respect of CA No. 91/2015.

The order in detail is recorded separately. The CA is rejected no order as to cost.

Consequently, the main CP No.49/ND/2014 also stands disposed of.

Date: 11.09.2017

Typed by
Mohd Zaid

Shri H.P. Chaturvedi, Member (Judicial)